

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3368
ANSWERED ON:21.12.2004
PROTECTION AND REHABILITATION OF WOMEN
Moghe Shri Krishna Murari

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has received proposals regarding protection and rehabilitation of women from State Governments especially from State of Madhya Pradesh during the last three years and the current year;
- (b) if so, the details thereof, State-wise;
- (c) the actions being taken by the Government on these proposals; and
- (d) the time by which these are likely to be cleared?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KANTI SINGH)

(a) Yes, Sir.

(b) The State-wise details are at Annexure-I.

(c)&(d) Applications received through State Level Empowered Committee of the State Government are placed before the Project Sanctioning Committee to take a decision on merit.

ANNEXURE - I

Annexure to part (a) & (b) of Lok Sabha Unstarred Question No. 3368 for 31.12.04 by Shri Krishna Murari Moghe regarding Protection and Rehabilitation of Women.

Sl. No.	States/UTs	No. of proposals received/sanctioned under											
		Short Stay Home			Swadhar								
		2002-03	2003-04	2004-05	2002-03	2003-04	2004-05						
		Recd	Appd	As on 15.12.04	Recd	Appd	Recd	Appd	Recd	Appd	Recd	Appd	
1.	Andhra Pradesh	15	1	24	1	35	6	3	1	4	-	4	1
2.	Arunachal Pradesh	-	-	-	-	-	-	-	-	-	-	-	-
3.	Assam	14	1	4	1	30	-	12	-	3	-	12	-
4.	Bihar	47	9	-	-	-	-	-	-	1	-	1	-
5.	Chhattisgarh	-	-	-	-	-	-	1	-	3	-	5	-
6.	Goa	-	-	-	-	-	-	-	-	-	-	-	-
7.	Gujarat	-	-	-	-	5	-	6	4	-	-	5	-

8.	Haryana	-	1	3	-	-	-	3	1	6	-	-	-
9.	Himachal Pradesh	1	1	-	-	-	-	-	-	-	-	3	-
10.	J & K	2	-	2	-	2	-	2	2	1	-	-	-
11.	Jharkhand	-	-	-	-	-	-	-	-	-	-	-	-
12.	Karnataka	3	-	13	3	17	3	6	1	16	3	7	7
13.	Kerala	-	-	-	-	-	-	3	-	-	-	3	-
14.	Madhya Pradesh	18	6	15	5	-	-	2	-	1	-	3	-
15.	Maharashtra	17	2	26	5	1	1	9	1	20	-	-	-
16.	Manipur	1	-	3	-	19	2	1	-	24	1	10	2
17.	Meghalaya	-	-	-	-	-	-	-	-	1	-	1	-
18.	Mizoram	1	1	2	-	2	-	1	-	1	1	1	-
19.	Nagaland	2	1	1	-	8	-	-	-	1	-	2	-
20.	Orissa	5	1	4	-	10	2	9	-	12	1	36	11
21.	Punjab	-	-	-	-	-	-	-	-	-	-	-	-
22.	Rajasthan	4	-	12	-	22	1	2	1	3	1	-	-
23.	Sikkim	-	-	-	-	-	-	-	-	-	-	-	-
24.	Tamilnadu	22	12	27	11	1	-	30	4	2	-	10	-
25.	Tripura	1	-	1	-	-	-	1	-	-	-	1	-
26.	Uttar Pradesh	62	5	4	-	3	1	7	1	2	-	1	-
27.	Uttaranchal H.Line	-	-	-	1	-	-	-	-	3	1	-	-
28.	West Bengal	3	-	7	5	10	-	8	1	7	3	1	-
29.	A & N Islands	-	-	-	-	-	-	-	-	-	-	-	-
30.	Chandigarh	-	-	1	-	-	-	1	-	-	-	-	-
31.	NCT of Delhi H.Line	2	-	-	-	-	-	1	2+1	3	-	-	-
32.	D & N Haveli	-	-	-	-	-	-	-	-	-	-	-	-
33.	Daman & Diu	-	-	-	-	-	-	-	-	-	-	-	-
34.	Lakshdweep	-	-	-	-	-	-	-	-	-	-	-	-
35.	Pondicherry	-	-	-	-	2	-	-	-	-	-	-	-
36.	Central Social Welfare Board								H.Line				

Recd. - Received
Appd. - Approved
H.Line - Help Line.